

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.07.2022 (WEDNESDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	Abhishek Anand Mohak Sharma-R1

For Hearing

2.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) (PH)	Chemist & Druggist Association, Goa Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari R-3 M.M. Sharma (R-4)
3.	Comp. App. (AT) (Ins) No. 379 of 2021 & I.A No. 2204 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1

For Directions - to Settle Date

4.	I.A. No. 1926 of 2022 in Comp. App. (AT) (Ins) No. 679 of 2022	Vikas Jain Vs. Devyog Projects Pvt. Ltd. & Anr.	Mohit Chaudhary	Upasana Chandrashekar-R1 Prabhjit Singh SoniIRP
5.	Comp. App. (AT) (Ins) No.15 of 2021	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Siddhartha Barua Praful Jindal-R1 Jigar P. Shah
6.	Comp. App. (AT) (Ins) No. 24 of 2021 (PH)	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan-R1 & R2
7.	Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	Sameer Rastogi Sarvesh Kashyap

8.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
9.	Comp. App. (AT) (Ins) No. 440 of 2021	Hitesh Rathod Vs. Ariisto Developers Pvt. Ltd. Acting through Mr. Jayesh Sanghrajka, Resolution Professional & Ors.	Aditya Dewan	Zinnea Mehta Chintan Gandhi Jay Sangrajka-RP Tishampati Sen-R1
10.	Comp. App. (AT) (Ins) No. 504 of 2021	Zubin Bharucha Vs. Reliance AIF Management Company Ltd. and Ors.	Sulabh Rewar	Amit Agarwal-R1 & R2
11.	Comp. App. (AT) (Ins) No. 755 of 2021	Airwil Intellicity Social Welfare Society Vs. Ascot Projects Pvt. Ltd. & Ors.	Kumar Mihir	Sameer Rastogi-R3 Atul Sharma-R4
12.	Comp. App. (AT) (Ins) No. 765 of 2021	Altico Capital India Ltd. & Anr. Vs. Rajesh Patel & Ors. With	Vijay Purohit	Abhijeet Sinha Nitin Mishra Mitali Gupta-R1
13.	Comp. App. (AT) (Ins) No. 766 of 2021	Altico Capital India Ltd. & Anr. Vs. Ajay Agarwal & Ors.	Vijay Purohit	Sagar Wagle Saurabh Jain-R1 to R4
14.	Comp. App. (AT) No. 22 of 2021	Meghdoot Services Ltd. Through Mr. Pradip Prasad Vs. Registrar of Companies, West Bengal	Abhishek Gupta	Kamal Kant Jha
15.	Comp. App. (AT) No. 65 of 2022	Venus Petrochemicals (Bombay) Pvt. Ltd. & Ors. Vs. Sunil M. Thakkar & Ors.	Aaditya Pande	Gaurav H Sethi Anmol Joshi-R1 & R2
16.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	Shama Nargis
17.	Contempt Case (AT) No. 10 of 2022 in Comp. App (AT) (Ins) No. 82 of 2017	Juggilal Kamalapat Jute Mills Company Ltd. Vs. J K Cotton Spinning and weaving Mill Co. Ltd. & Ors.	C.S. Chauhan	Sameer Jain Himesh Thakur Ankita Shankar-R1 P K Bhalla Ashok Kr. Jain-R6s

18.	Contempt Case (AT) No. 12 of 2022 in Comp. App (AT) (Ins) No. 82 of 2017	JK Jute Mill Mazdoor Morcha Vs. Juggilal Kamlapat Jute Mills Company Ltd. & Ors.	Bhaskar Aditya	
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- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**